

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]]

**FOR THE ATTENTION OF THE CREDITORS OF
INTERSPACE CONNECT PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Interspace Connect Private Limited
2.	Date of incorporation of corporate debtor	8 th April, 2013
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai, Registration Number 241779
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900MH2013PTC241779
5.	Address of the registered office and principal office (if any) of corporate debtor	65, Murzban Road, Fort Mumbai - 400001
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 21 st September, 2021 Date of Receipt: 4 th October, 2021
7.	Estimated date of closure of insolvency resolution process	20 th March, 2022 (180 days from 21 st September, 2021)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Javadsha Kumarpal Vasa IBBI/IPA-001/IP-P00296/2017-2018/10540
9.	Address and e-mail of the interim resolution professional, as registered with the Board	204 - Vishal Apartment, TPS Road No. 56, Borivali - West, Mumbai City - 400092 Email: - jkvasaco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	204 - Vishal Apartment, TPS Road No. 56, Borivali - West, Mumbai City - 400092 Email: - jkvasaco@gmail.com interspace.irp@gmail.com
11.	Last date for submission of claims	18 th October, 2021 (14 days from the date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with the IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: As mentioned against entry No. 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Interspace Connect Private Limited vide its order No. CP (IB) NO. 3932 of 2019 dated 21st September, 2021. Copy of the order received on 4th October, 2021.

The creditors of Interspace Connect Private Limited are hereby called upon to submit their claims with proof on or before 18th October, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

4th October, 2021
Mumbai




Javadsha Kumarpal Vasa
Interim Resolution Professional
IBBI/IPA-001/IP-P00296/2017-2018/10540